MINISTRY OF HOME AFFAIRS

(Office of the Registrar General, India)

NOTIFICATION

New Delhi, the 20th February, 2009

S.O. 562(E).—In exercise of the powers conferred by Section 3 of the Census Act, 1948 (37 of 1948), the Central Government hereby declares that a census of the population of India shall be taken during the year 2011. The reference date for the census shall, except for the State of Jammu and Kashmir and snow bound non-synchronous areas of Himachal Pradesh and Uttarakhand, be 00.00 hours of the first day of March, 2011:

Provided that for the State of Jammu and Kashmir and snow bound non-synchronous areas of Himachal Pradesh and Uttarakhand, the reference date shall be 00.00 hours of the first day of October, 2010.

[D. K. SIKRI, Registrar General and Census Commissioner, India.]